

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-215
CAA - 141/230/232/ND/2019

IN THE MATTER OF:

Shams Professional Pvt Ltd and Ashvins Agri Products Pvt Ltd

....Applicant

SECTION

U/s 230-232

Order delivered on 18.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. RAjeev
For the Respondent : Mr. Zoheb Hossain, Ms. Priti

ORDER

Matter has been adjourned to 01.04.2020.

SHI-

(K.K. VOHRA)
MEMBER (T)

SHI-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)